

THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR  
ORDER SHEET

APPLICATION NO.: \_\_\_\_\_

Applicant (S)

Respondent (S)

Advocate for Applicant (S)

Advocate for Respondent (S) .

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
	<p><u>30.07.2009</u></p> <p><u>OA No. 322/2009</u></p> <p>Mr. P.N. Jatti, Counsel for applicant.</p> <p>Heard learned counsel for the applicant at length.</p> <p>Learned counsel for the applicant submits that he may be permitted to withdraw this OA. He is permitted to do so.</p> <p>The OA is disposed of accordingly as having been withdrawn.</p> <p>AHQ</p> <p><i>copy given to</i> <i>No. 634</i> <i>31/7/09</i> <i>L</i></p>